

SPECIAL BENCH ITEM NO. 103

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP No. 37/ALD/2021

CORAM:

1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)
2. SHRI AJAI DAS MEHROTRA
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th
DECEMBER, 2022, 10:30 AM

NAME OF THE COMPANY	KANCHANA KATIYAR V/S REAL GODWIN DEVELOPERS PRIVATE LIMITED
UNDER SECTION	73(4) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE
NONE

: For the Petitioner
: For the Respondent

ORDER

None present for the parties.

In the interest of justice, the matter is adjourned to 12th January, 2023.

—Sd—

(AJAI DAS MEHROTRA)
Member (Technical)

—Sd—

(PRAVEEN GUPTA)
Member (Judicial)

08th December, 2022

Kumud Narayan
(PS)